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Closure of Cement Plants fat South for want of coal

1232. DR. BAPU KALDATE'

SHRI KAMAL MORARKA:

Will the Minister of ENERGY be pleased to state:

- (a) whether it is a fact that many cement plants in the South have been closed down fully or partially, for want of coal;
- (b) if so, what are the details thereof including the extent of loss of production; and
- (c) what steps have been initiated by Government to overcome the situation?

THE. MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MI-NISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) and (b) Out of 35 major cement plants in the Southern region seven cement plant* producing 14703 tonnes of cement per 'Jay on an average have closed down and ten others have low on 15-5-1990, mainly on coal stocks, as of shortfall in production from account Singareni Collieries Company Limited which about 54% of the linkage for these plants. Due to critical coal stock position of some of the power stations and disruption of rail-cmmunication from Talcher to Vijaywada because of the recent cyclone coal supply to power stations in the South from Western Coalfields Limited is being given priority at present.

(c) The following steps are aimed at improving the situation;

to Questions

- (i) Coal is being allotted to some of the Cement plants in Tamil Nadu from Bengal-Bihar coalfields for movement by rail-cum-sea route.
- (ii) Every effort is being made to increase movement of coal to Southern consumers from the Wardha Valley Coalfield of Western Coalfields Ltd. This will help cement plants after the crisis caused by the Andhra Pradesh cyclone is over.
- (iii) Cement plants nearer to the coalfields are given some road releases.

HAL Airport in Bangalore City

- 1233. SHRI J. P. JAVALI; Will the Minister of CIVIL AVIATION be pleased to
- (a) whether it is a fact that ihe licence for HAL airport in Bangalore City wa* given by D.G.C.A; in September, 1960 and was valid only upto July, 1961;
- (b) whether the D.G.C.A renewed the licence from 1961 onwards after examining the safety aspect; and
- (c) if not, what action Government have been taking in the matter?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MI-NISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN); (a) to (c) The information is being collected.

Cash subsidy scheme for small scale taw dustries in backward areas

1234. SHRI J. P. JAVALI; Will the * Minister of INDUSTRY be pleasid

(a) whether it is a fact that Government propose to re-introduce the scheme of cash subsidy for investment in back- ward areas for the small scale industries:

- (b) if so, what are details thereof; and
- (c) what are the details of backward areas in Karnataka where this scheme would be applicable?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA): (a) Yes, Sir.

(b) and (c) Effective steps to work, out the details of the scheme and identification of eligible back-ward areas have been initiated.

Cancelation of COB licence of M,|S. Northern Plastics

1235. SHRI V. GOPALSAMY: SHRI TFNDIVANAM G. VENKATARAMAN

Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that the Directorate of Revenue Intelligence has written to the Department of Industrial Development to cancel the COB licence issued to M/s. Northern, Plastics;
- (b) whether the Department of Industrial Development has cancelled the licence °f the company, if so, when;
- (c) whether the decision was intimated to the Directorate of Revenue Intelligence, if so, when;
- (d) if the answer to part (c) above be 'in the negative, what are the reasons for not communicating the decision to D.R.I.; and
- (e) 'whether Government propose to appoint a high level enquiry Committee to probe into the whole affair; if not, what are the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Yes, Sir.

(b) to (d) The question of cancellation of the COB licence granted to M/s. Northern Plastics Limited for the activity of slitting/confectioning of jumbo rolls of photographic colour paper is under consideration.

(e) No Sir.

Policy on industrialisation of Assam

- 1236. DR. NAGEN SAIKIA; Will the Minister of INDUSTRY be pleased to state:
- (a) what is the number of le'.tets of Intent and industrial licences issued between 1-1-1986 and 31-12-1989. Statewise:
- (b) what is Central Government's policy on industrialisation of Assam keeping in view availability of local resources there; and
- (c) the names of the projects identified for this purpose?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH); (a) A statement is enclosed. [See: Appendix XCLIV, Annexure No. 63].

(b) and (c) The Central Government decides the overall size of the State plan and makes sectoral allocations. The State Government of Assam free to indicate its own priorities within the overall sectoral outlays. Having regard to the resource endowments of Assam, State Government enterprises, co-operative institutions and others have identified projects for the manufacture of cement, setting up of oil refineries, gas separation-cum-crakino units, textile/spinning mills,, polyester filament yarn units, electronic units etc. within the overall sectoral onlays. A sum of Rs. 40 crores for large and medium industries in genera! areas ha? been recommended for the Annual Plan of 1990-91 of Assam by che Working Group of the Planning Commission!

Industrial Licence application for the manufacture of Ethylene, Rayon Pulp. Dyed Finished Cloth, Electronic Cash Registers and Potable Alcohol/Beer have been received in the Department of Industrial Development.